

covered storage capacity for 16.95 lakh tonnes of foodgrains ;

- (ii) The Food Corporation of India is hiring additional covered storage capacity ;
- (iii) The Food Corporation of India proposes to get covered storage capacity constructed through private parties to be taken on hire by the FCI on guaranteed occupation ?
- (iv) More efficient use of the available storage capacity is being made by increasing the stack height ; and
- (v) FCI plans to have additional CAP storage capacity to the tune of about 17 (seventeen) lakh tonnes to meet the shortfall in the covered storage capacity.

Private industries borrowings from public institutions

5362. DR. G. VIJAYA RAMA RAO :

SHRIMATI D. K. BHANDARI :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that many of the private industrialists are running their businesses including sick units on large borrowings from funds of public institutions ; and

(b) whether the former Governor of Reserve Bank of India has suggested a severe credit squeeze on Industrial Houses turning "sick" in order to curb conspicuous consumption by these Houses running on public money ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Banks and financial institutions have laid down norms regarding eligibility for availing financial assistance by industrial units. The credit proposals received by banks and financial institutions from private industrialists are appraised by them in

accordance with the established norms. Reserve Bank of India has laid down parameters with regard to rehabilitation of sick industrial units. Banks can provide reliefs and concessions within those parameters to the sick units which are considered potentially viable.

Accumulation of foodgrains stocks in Punjab and Haryana

5363. SHRI M.S. GILL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether more than one crore tonnes of stocks of foodgrains have accumulated in Punjab and Haryana and more than 20 lakh tonnes out of it is lying in open and is rotting ;

(b) whether it is a fact that railways cannot move more than 70 lakh tonnes of foodgrains in one year ;

(c) if so, the steps taken by Government to remove the remaining stock to consuming areas ;

(d) whether it is a fact that 55 lakh tonnes of foodgrains purchased in 1985 by the State organisation of Punjab on behalf of Food Corporation of India are still lying with State organisation ; and

(e) if so, the steps taken to relieve the State organisation ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A.K. PANJA) : (a) The total stocks of foodgrains belonging to the FCI and other agencies in Punjab and Haryana are about 117 lakh tonnes, out of which about 39 lakh tonnes is under CAP storage. The stocks are being preserved properly.

(b) During 11 months of 1985-86, upto February, 1986, a quantity of 91 lakh tonnes has been moved out from Punjab and Haryana.

(c) The remaining stocks are also being moved out to the consuming centres as and when required by rail as well as by road.

(d) In 1985-86, the State agencies in Punjab procured about 44 lakh tonnes of wheat, out of which about 32 lakh tonnes is still with them.

(e) Movement of stocks from Punjab and Haryana is being maximised in close coordination with the railways. The loading has, significantly, been stepped up during the past one year. Foodgrains are also being moved by road to the neighbouring States.

Vacancies of Executive Directors in banks

5364. PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of FINANCE be pleased to state :

(a) whether it is fact that some banks are functioning without the Executive Directors;

(b) if so, the reasons therefor;

(c) the names of such banks; and

(d) when these posts are likely to be filled in ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) At present five of the twenty nationalised banks, viz Punjab National Bank, New Bank of India, Vijaya Bank, Corporation Bank and Punjab and Sind Bank do not

have Executive Directors. These posts have remained vacant due to factors which vary from bank to bank. The question of selecting suitable persons for these posts is being kept under continual review.

N.T.C. Mills functioning without Chairman-cum-Managing Director

5365. PROF. RAMKRISHNA MORE : Will the Minister of TEXTILES be pleased to state :

(a) the number of NTC Mills presently functioning without Chairman-cum-Managing Director stating the period for which these posts have been lying vacant and the reasons therefor:

(b) to what extent the smooth functioning of three mills has been hampered in the absence of the Chairman-cum-Managing Directors stating the losses suffered by these mills during 1985 as compared to the losses suffered during the year 1984; and

(c) the measures taken by Government to fill up these top level positions in the NTC Mills ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) At present, three subsidiaries of National Textile Corporation are functioning without Chairman-cum-Managing Director. Details are given below :-

Name of the subsidiary.	Date from which post lying vacant	Remarks
NTC (Anhra Pradesh) Indore.	25.12.1985	CMD of the subsidiary proceeded on leave with effect from 1.10.1985 preparatory to completion of his tenure on 24.12.1985
NTC (Uttar Pradesh), Kanpur.	29.11.1985	CMD of the subsidiary resigned on 13.9.1985. His resignation was accepted with effect from 28.11.1985 (AN).
NTC (Maharashtra North) Bombay.	1.3.1986	The term of CMD expired on 28.2.86 on his attaining the age of superannuation.